

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2326
ANSWERED ON:08.12.2011
APPOINTMENT OF OATH COMMISSIONERS
Pakkirappa Shri S.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the criteria adopted for appointment of Oath Commissioners in different areas/districts;
- (b) the details of their qualifications, terms of appointment under their jurisdictions;
- (c) the annual income accrued to the Government from them and head of account to which this is credited; and
- (d) the liabilities of courts/Government towards them?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

(a)to (d): The information asked for is not maintained by Central Government as Central Government does not appoint Oath Commissioners.